

रहे हैं या जिनके बारे में मंजूरी ली जा रही है, उनकी संख्या लगभग 10,000 है । इसके बावजूद भी अभी लगभग 1.1 लाख मकानों की कमी है । यद्यपि यह बता पाना संभव नहीं है कि कब तक यह कमी पूरी हो जाएगी, लेकिन निर्माण कार्य को और तेज करने के लिए प्रयास जारी रहेंगे । सैनिकों के लिए आवास योजनाओं पर लगभग 400 करोड़ रुपये व्यय होने की संभावना है ।

2. अफसर रैंक से नीचे के जिन कार्मिकों को पारिवारिक आवास नहीं दिए गए हैं, उन्हें निजी तौर पर अपने रहने का इंतजाम स्वयं करने की अनुमति दी हुई है और सरकारी मकान की जगह उन्हें मुआवजा दिया जाता है, जिसमें फरनीचर, पानी और बिजली का खर्च भी शामिल होता है तृतीय वेतन आयोग की सिफारिशों को ध्यान में रखते हुए सरकारी मकान के बदले दिए जाने वाले मुआवजे की दरों में संशोधन करने के प्रश्न पर विचार किया जा रहा है और आशा है कि निकट भविष्य में इन सर्वध में आदेश जारी हो जाएंगे । प्रस्तावित आदेशों के परिणामस्वरूप रकम पर कुल हितना खर्चा आएगा, सका हितना लगाया जा रहा है ।

#### **DVC dues outstanding against Calcutta Electric Supply Corporation**

\*787. SHRI INDRAJIT GUPTA:  
Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to the complaint by the Chairman, DVC that arrears amounting to Rs. 6 crores are due to the DVC from the Calcutta Electric Supply Corporation;

(b) whether DVC power generation costs 14.1 paise per unit whereas

it is sold to the Calcutta Electric Supply Corporation for 12 paise per unit but CESC charges from the public 20 paise per unit; and

(c) if so, whether Government propose to check such profiteering in a public utility service?

THE MINISTER OF ENERGY  
(SHRI K. C. PANT): (a) Yes, Sir.

(b) and (c). As per the information furnished by the Damodar Valley Corporation, the cost of sale of energy during 1975-76 is estimated to be 14.9 p/kWH. The average rate charged by the Damodar Valley Corporation from Calcutta Electric Supply Corporation varies from 15.5 to 16.5 p/kWH depending upon the load factor.

The rate charged by the Calcutta Electric Supply Corporation varies for different categories of consumers. According to the audited accounts of the Calcutta Electric Supply Corporation for 1970-71 to 1974-75 its clear profit in any year of account did not exceed the reasonable return permitted under the Electricity (Supply) Act, 1948. If the clear profit of the Calcutta Electric Supply Corporation in any year of account exceeds the amount of reasonable return, necessary action will have to be taken by the State Government as required under the Electricity (Supply) Act, 1948.

#### **Growth of Industrial Production**

\*788. SHRI M. KATHAMUTHU:  
Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government expect an eight to ten per cent growth in industrial production during the year 1976-77; and

(b) if so, the factors likely to contribute to achieve this target?